

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 20.

C.P. (IB)/3765(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Zubin Shekary**

Vs

Bsr And Company Llp

For OC : Absent.

For CD : Adv. Anindita Roychowdhury and Vatsala Rai

IBC under Sec. 9

ORDER

This is a transferred matter from Bench V to this Bench, which stood listed on 18.04.2024 before Bench V before transfer. In view of the above, issue fresh notice to the OC. Alternatively the CD is also allowed to give notice to OC. List on **02.05.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)